POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

BERYL SECURITIES LIMITED

(CIN: L67120MP1994PLC008882)

("BSL" / TARGET COMPANY"/"TC")

Registered Office: 133, Ground Floor, Kanchan Bagh, Indore - 452001, Madhya Pradesh

Tel: +91 0731-2517677 | E-mail: berylsecurities@gmail.com | Website: www.berylsecurities.in

Open offer for acquisition of 12,60,922 Equity Shares of ₹ 10/- each representing 26 % of the total equity and voting share capital of the Target Company by Mrs. Sangita Sethi (Acquirer 1), Mr. Sanjay B Sethi HUF (Acquirer 2), Mr. Sanjay Sethi (Acquirer 3), Mr. Sudhir B Sethi HUF (Acquirer 4), Mr. Sudhir B Sethi (Acquirer 5), Mr. Babulal Sethi (Acquirer 6), Mr. Babulal Sethi HUF (Acquirer 7), Mrs. Soniya Sethi (Acquirer 8), Mr. Sohil Sethi (Acquirer 9) and Mrs. Tara Sethi (Acquirer 10) (collectively referred to as **"The Acquirers"**).

This Post offer Advertisement is being issued by First Overseas Capital Private Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto (**"SEBI (SAST) Regulation, 2011"**).

The Detailed public statement ("DPS") dated January 29, 2020 pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express (English, all editions), Jansatta (Hindi, all editions), Financial Express (Gujarati, Ahmedabad edition), and Raj Express (Hindi, Indore Edition) on January 30, 2020, Thursday.

<table>
<tr><td>1</td><td>Name of the Target Company</td><td colspan="4">Beryl Securities Limited</td></tr>
<tr><td>2</td><td>Name of the Acquirer and the PACs</td><td colspan="4">Mrs. Sangita Sethi (Acquirer 1), Mr. Sanjay B Sethi HUF (Acquirer 2), Mr. Sanjay Sethi (Acquirer 3), Mr. Sudhir B Sethi HUF (Acquirer 4), Mr. Sudhir B Sethi (Acquirer 5), Mr. Babulal Sethi (Acquirer 6), Mr. Babulal Sethi HUF (Acquirer 7), Mrs. Soniya Sethi (Acquirer 8), Mr. Sohil Sethi (Acquirer 9) and Mrs. Tara Sethi (Acquirer 10) (collectively referred to as "The Acquirers").
There is no PAC along with the Acquirers</td></tr>
<tr><td>3</td><td>Name of the Manager to the offer</td><td colspan="4">First Overseas Capital Limited</td></tr>
<tr><td>4</td><td>Name of the Register to the officer</td><td colspan="4">Adroit Corporate Services Private Limited</td></tr>
<tr><td>5</td><td>Offer details
a) Date of Opening of the Offer
b) Date of the Closing of the offer</td><td colspan="4">
August 21, 2020; Friday
September 03, 2020; Thursday</td></tr>
<tr><td>6</td><td>Date of Payment of Consideration</td><td colspan="4">September 17, 2020; Thursday</td></tr>
<tr><td>7</td><td colspan="5">Details of the Acquisition</td></tr>
<tr><td></td><td></td><td colspan="2">Proposed in the Offer Document</td><td colspan="2">Actual</td></tr>
<tr><td>7.1</td><td>Offer Price#</td><td colspan="2">a) ₹18.73/- (Rupees Eighteen and Seventy Three Paisa Only) per Equity Share inclusive of interest amounting to ₹ 7.79 (Rupees Seven and Seventy Nine paisa Only) per Equity Share shall be payable to all the Equity Shareholders in respect of Equity Shares held by them in the Target Company as on May 17, 2013 and which are continued to be held as on date and are validly tendered/ accepted in the Open Offer.
b) ₹ 10.94 (Rupees Ten and Ninety Four Paisa Only) per Equity Share is the Offer Price that shall be payable to all the Equity Shareholders in respect of the remaining Equity Shares not falling under (a) above which are validly tendered/ accepted in the Open Offer.</td><td colspan="2">a) ₹18.73/- (Rupees Eighteen and Seventy Three Paisa Only) per Equity Share inclusive of interest amounting to ₹ 7.79 (Rupees Seven and Seventy Nine paisa Only) per Equity Share shall be payable to all the Equity Shareholders in respect of Equity Shares held by them in the Target Company as on May 17, 2013 and which are continued to be held as on date and are validly tendered/ accepted in the Open Offer.
b) ₹ 10.94 (Rupees Ten and Ninety Four Paisa Only) per Equity Share is the Offer Price that shall be payable to all the Equity Shareholders in respect of the remaining Equity Shares not falling under (a) above which are validly tendered/ accepted in the Open Offer.</td></tr>
<tr><td>7.2</td><td>Aggregate number of Shares tendered</td><td colspan="2">12,60,922</td><td colspan="2">16,45,759 (after technical rejections of 15100 equity shares)</td></tr>
<tr><td>7.3</td><td>Aggregate number of Shares accepted</td><td colspan="2">12,60,922</td><td colspan="2">12,60,922</td></tr>
<tr><td>7.4</td><td>Size of the offer (Numbers of shares multiplied by Offer price per share)$</td><td colspan="2">₹ 2,36,17,069.06 including interest portion
₹ 13,794,486.68 excluding interest portion</td><td colspan="2">19,085,851.97 including interest portion</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirer and PACs before Public Announcement (No.& %)</td><td colspan="2">• 12,81,000
• 26.42%</td><td colspan="2">• 12,81,000
• 26.42%</td></tr>
<tr><td>7.6</td><td>Shares Acquired by way of Share Purchase Agreements (SPA)
• Number
• % Fully Diluted Equity Share Capital</td><td colspan="2">N.A.</td><td colspan="2">N.A.</td></tr>
<tr><td>7.7</td><td>Shares Acquired by way of Open offer
• Number
• % Fully Diluted Equity Share Capital</td><td colspan="2">• 12,60,922
• 26%</td><td colspan="2">• 12,60,922
• 26%</td></tr>
<tr><td>7.8</td><td>Shares Acquired after detailed Public Statement
• Number of Shares acquired
• Price of the shares acquired % of the shares acquired</td><td colspan="2">NIL</td><td colspan="2">NIL</td></tr>
<tr><td>7.9</td><td>Post offer Shareholding of Acquirer and PACs
• Number
• % Fully Diluted Equity Share Capital</td><td colspan="2">• 12,81,000
• 26.42%</td><td colspan="2">• 25,42,022
• 52.42%</td></tr>
<tr><td rowspan="2">7.10</td><td rowspan="2">Pre and Post Offer Shareholding of Public Shareholders
• Number
• % Fully Diluted Equity Share Capital</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>• 35,68,600
• 73.58%</td><td>• 23,07,678
• 47.58%</td><td>• 35,68,600
• 73.58%</td><td>• 23,07,678
• 47.58%</td></tr>
</table>

$point 7.4 should be read conjunction with the point 7.1.

#a) The Offer Price of ₹ 10.94 (Rupees Ten and Ninety Four Paisa Only) per Equity Share was paid to all the Public Shareholders whose Equity Shares (holding Equity shares in physical and/or dematerialized form in the Target Company) were accepted in the Open Offer through the Stock Exchange Platform.

b) The interest portion of ₹ 7.79 (Rupees Seven and Seventy Nine paisa Only) per Equity Share was paid to all the Public Shareholders whose Equity Shares (holding Equity shares in physical and/or dematerialized form in the Target Company) were accepted in the Open Offer through the Offer Special Escrow Account opened with Axis Bank Limited, Geeta Bhawan Square branch directly by the Acquirers.

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of their obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement is expected to be available on the website of SEBI- www.sebi.gov.in.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated August 12, 2020

THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS

FIRST OVERSEAS CAPITAL LIMITED
1-2 Bhupen Chambers, Ground Floor, Dalal Street, Mumbai - 400 001
Tel. No.: +91 22 40509999
Email: satish@focl.in / mala@focl.in
Investor Grievance Email: investorcomplaints@focl.in
Website: www.focl.in
Contact Person: Mr. Satish Sheth / Ms. Mala Soneji
SEBI Registration No.: INM000003671

Place: Indore | **Date:** September 22, 2020

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